

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BRICK EAGLE GROUP PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Brick Eagle Group Private Limited
2.	Date of incorporation of corporate debtor	01 st March, 2013
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70109MH2013PTC240821
5.	Address of the registered office and principal office (if any) of corporate debtor	Unit no. 8-12-13, Second Floor, Art Guild House Phoenix Market City, LBS Road, Kurla (W), Mumbai, Maharashtra 400070.
6.	Insolvency commencement date in respect of corporate debtor	Date of Order – 12 th May, 2022
7.	Estimated date of closure of insolvency resolution process	7 th November, 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sandeep Jawaharlal Singhal IBBI/IPA-001/IP-P00519/2017-2018/10920
9.	Address and e-mail of the interim resolution professional, as registered with the Board	313/314, GiriShikhar CHS, Plot No. 88-91, Opposite Goenka Hall, J B Nagar, Andheri (east), Mumbai - 400059. Email:sandeepjsinghal@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	313/314, GiriShikhar, Plot No. 88-91, Opposite Goenka Hall, J B Nagar, Andheri (east), Mumbai 400059. Email:- brickcgrp@gmail.com, sandeepjsinghal@hotmail.com
11.	Last date for submission of claims	26 th May, 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allottee
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Nitin Kothari – IBBI/IPA-001/IP-P-02310/2020-2021/13477 Kshitiz Gupta – IBBI/IPA-002/IP-N00721/2018-2019/12140 Hemant Mehta – IBBI/IPA-001/IP-P00027/2016-17/10060
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/downloadform.html

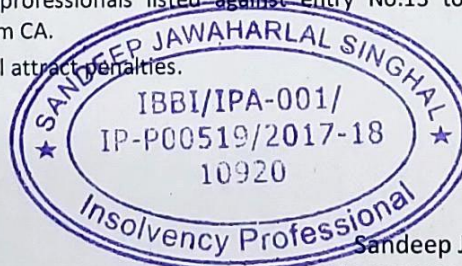
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the BRICK EAGLE GROUP PRIVATE LIMITED on 12th May, 2022.

The creditors of BRICK EAGLE GROUP PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 26th May, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Real Estate Allottee in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Sandeep Jawaharlal Singhal,
Regn. No. IBBI/IPA-001/IP-P00519/2017-2018/10920
Interim Resolution Professional

Date: 15th May, 2022
Place: Mumbai